

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 125

CP/46(AHM)2019

IA/931(AHM)2020

Comp.Appl/11(AHM)2021

Order under Section 271 (1) (e) r.w,272 (c) Co.act,2013 r.w 243 of Co.act, 1956

IN THE MATTER OF:

Union of India

.....Applicant

V/s

NK Proteins Pvt Ltd

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Sandeep Bisht, learned counsel, Mr. Hiten Parikh,
CA

For the Respondent

: Mr. Keyur Gandhi, learned counsel


ORDER

The pleadings are complete.

The matter stands adjourned to 14.09.2021.

Meanwhile, the parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)